



2026:AHC:41123-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3538 of 2026

Sunny Chauhan

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manindra Mohan Pandey, Pankaj Dwivedi
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Shri Mahindra Mohan Pandey, learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. At very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 24, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)